

[Translation]

**BALCO**

1545. SHRI FAGGAN SINGH KULESTE : Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the lease of some bauxite mines is sought to be extended by the Bharat Aluminium Company Ltd.;

(b) if so, the names of such mines; and

(c) the time by which the Government propose to extend their lease?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI RAMESH BAIS) : (a) to (c) Bharat Aluminium Company Limited (BALCO) had applied to the State Government of Madhya Pradesh for renewal of mining lease over an area of 987 hect. in Hazaridadar, District Dindori, Madhya Pradesh. However, the State Government rejected the application of BALCO on 10.1.1997 on the ground that the Environment Management Plan, duly cleared by Ministry of Environment and Forests, has not been submitted by BALCO. BALCO has filed a revision petition in the Central Government Tribunal against the Order of State Government dated 10.1.1997.

[English]

Loans to SCs/STs

1546. COL. SONA RAM CHOUDHARY : Will the Minister of FINANCE be pleased to state:

(a) the details of schemes/programmes under which SCs/STs of rural areas can avail the benefits of loan facilities of Central Government and the limit of such loans;

(b) the number of SC/ST beneficiaries who availed benefit of loan under different schemes during the last one year in Rajasthan, particularly in Barmer, Jaisalmer and Jodhpur districts;

(c) whether the Government are aware of the delaying tactics of banks in providing loans to SCs/STs in Rajasthan;

(d) if so, the details thereof and the remedial measures taken in this regard; and

(e) the target fixed for providing bank loans to SCs/STs in the current financial year in the State?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN) : (a) There are various schemes for poverty alleviation and employment generation administered by different administrative Ministries of the Central Government under which SCs/STs can avail the benefits of loan facilities. These Ministries are responsible for administering the schemes by providing various inputs that are needed including, *inter-alia*, training, market linkages and subsidy. Banks are required to provide the credit component in these credit linked schemes. The essential details of a few important schemes are given in the enclosed statement.

(b) Reserve Bank of India (RBI) have reported that district-wise amount of loans granted to Scheduled Castes (SCs) and Scheduled Tribes (STs) under Central Government sponsored programmes is not being compiled by them. However, the number of SC/ST beneficiaries assisted under different schemes in Rajasthan during the year 1997-98 are given below:

Scheme	Disbursement	
	Account	Amount (Rs. lakh)
Scheme for Liberation & Rehabilitation of Scavengers (SLRS)	1085	124.67
Prime Minister's Rozgar Yojana (PMRY)	1089	471.36
Differential Rate of Interest (DRI) (March 1996, latest available with RBI)	1023	43.03

In addition, during the year 1997-98, 29229 SC/ST families were assisted under Integrated Rural Development

Programme in Rajasthan.